

(c) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) to (c). Yes, Sir. Government is examining various proposals to introduce changes in the method of recruitment and training of officers for All India and Group A Central Services. Since no final decisions have been taken, it would not be possible to give any details. As regards placement of officers, Government have issued guidelines to the State Governments regarding career development of IAS officers. After examining the proposals for recruitment and training referred to above, Government may issue revised guidelines in this behalf.

No-war pact between India and Pak

2528. **SHRI CHITTA MAHATA :** Will the Minister of EXTERNAL AFFAIRS be pleased to state: the present position of no-war pact between India and Pakistan ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B.R. BHAGAT) : Both India and Pakistan had sought further clarifications from each other during the discussions on India's proposal for a Treaty of peace, Friendship and Cooperation and Pakistan's proposal for a no-war pact.

Defence Industry at Saintala, Orissa

2529. **SHRI SRIBALLAV PANIGRAHI :** Will the Minister of DEFENCE be pleased to state :

(a) the total area of land acquired and the total amount spent so far in the establishment of the defence industry at Saintala in the district of Bolangir in Orissa; and

(b) the time by which the project is likely to be completed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) and (b). An Ordnance Factory is being set up in the Bolangi

district of Orissa. In order to enable commencement of preliminary activities, a go-ahead sanction has already been issued. Approximately, 12,000 acres of land both Government and private are being acquired for this project. A detailed project report is being finalised.

Pending applications of freedom fighters from West Bengal

2530. **DR. PHULRENU GUHA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) number of applications of freedom fighters sent by West Bengal Government upto October, 1985; and

(b) number of applications which have been accepted and to how many persons payment of pensions has started ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P.A. SANGMA) : (a) and (b). Under the Freedom Fighters Pension Scheme, 1972 now renamed as Swatantrata Sainik Samman Pension Scheme with effect from 1.8.1980, a total of 75,565 applications were received from West Bengal, out of which pensions has been sanctioned to 15,682 freedom fighters or the dependents of the deceased freedom fighters and 32,870 applications have been rejected. 27,013 applications are pending finalisation for want of the verification reports of the Government of West Bengal. The last date for submission of applications under the Liberalised Pension Scheme effective from 1.8.1980 was 31st March, 1982.

Allotment for socio-economic programme

2531. **DR. PHULRENU GUHA :** Will the Minister of WELFARE be pleased to state :

(a) allotment made for socio-economic programmes implemented by Central Social Welfare Board during 1983-84 and 1984-85; and

(b) the allotments for these programmes for West Bengal during 1983-84 and 1984-85

and how much was spent and on how many schemes ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) Rs. 2.80 crores and 3.00 crores were provided for socio-economic programme for 1983-84 and 1984-85 respectively.

(b) Rs. 17 lakhs were allocated for West Bengal for each of the years 1983-84 and 1984-85. Rs. 9.18 lakhs was released to voluntary organisations during 1983-84 for 25 units, and Rs. 14.58 lakhs for 32 units in 1984-85 under the socio-economic programme.

Electronics industries in backward districts of Kerala

2532. **PROF. P. J. KURIEN :** Will the **PRIME MINISTER** be pleased to state :

(a) whether there is any scheme to set up electronics industries in the industrially backward districts of Kerala; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) In the Seventh Five-Year Plan drawn up by the Department of Electronics, there is no specific scheme to set up electronics industries in the industrially backward districts including that of Kerala.

(b) Does not arise.

Expenditure on Kerala sea coast

2533. **PROF. P. J. KURIEN :** Will the **Minister of DEFENCE** be pleased to state :

(a) whether Kerala has suggested that the Centre may bear the entire expenses in connection with the protection of Kerala's sea coast; and

(b) if so, reaction of the Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) The Ministry of Defence have not received any such suggestion from the Kerala Government.

(b) Does not arise in view of (a) above.

Allocation of funds during Sixth Five Year Plan for Social Forestry

2534. **PROF. P. J. KURIEN :** Will the **PRIME MINISTER** be pleased to state :

(a) the amounts allotted to different States for Social Forestry during the Sixth Five Year Plan with State-wise break-up;

(b) details of performance of each State; and

(c) whether there is any central monitoring agency to monitor the performance of the States ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) and (b). The information is given in the statement given below.

(c) A small sample of the afforestation done is inspected by officers of the Ministry of Environment and Forests in addition to the monitoring done by the States.